

## **NOTICE**

Please take notice that Cr.A(DB)/1307/2018 shall be taken up by Hon'ble Division Bench No. 04 comprising Hon'ble Mr. Justice Rongon Mukhopadhyay and Hon'ble Mr. Justice Ambuj Nath today i.e. on 12.10.2022 at 11:00 AM in Court No. 4.

By Order,

Dated the 12<sup>th</sup> October, 2022  
High Court of Jharkhand, Ranchi

Sd/-  
(Debasis Mohapatra)  
Joint Registrar (L&C)

**NOTIFIED CASES CAUSELIST For Wednesday The 12<sup>th</sup> October 2022**

**COURT NO. 4**

**DIVISION BENCH (BENCH ID-24898)**

**AT 11:00 AM**

**HON'BLE MR.JUSTICE RONGON MUKHOPADHYAY  
HON'BLE MR. JUSTICE AMBUJ NATH**

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**Orders**

1	Cr.A(DB)/1307/2018 At 11.00 a.m.	PHOOL KUMAR PASWAN <b>vs</b> THE STATE OF JHARKHAND	ANURAG KASHYAP SUPRIYA DAYAL SUDHIR KUMAR	ASHOK KUMAR VISHAL KUMAR TIWARY KIRTI SABOO
	IA NO, 9368/2022 (For Bail) ARMS ACT,1959			